

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF JULY, 2020

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 31.07.2020

APPELLATE SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 31.07.2020</i>
CIVIL	170959	639	94	171504
CRIMINAL	39487	381	288	39580
TOTAL	210446	1020	382	211084